CHAPTER XII

The Budget Allocated to each Agency (particulars of all plans, proposed expenditures and reports on disbursement made)

All matters relating to allocation of Fund, Budget etc in respect of the Department are administered by Law (A) Department..

Sl. No.	Name of the scheme/Head	Activity	Starting date of the activity	Planned end date of the activity	Amount proposed	Amount Sanction – need	Amount released/ disbursed (no. of installments)	Actual expenditure for the last year	Responsible officer for the quality and the complete execution of the work

For other Public Authorities

Sl.No.	Head /Scheme	Proposed Budget	Sanctioned Budget	Amount released/disbursed(no. of installments)	

CHAPTER XIII

Manner of Execution of Subsidy Programmes.

In so far as Law (B) Department is concerned there is no provision for execution of subsidy programme

Serial Number/ Code	Beneficiary Name	Amount of subsidy	Parent/Guardians	Criteria of selection	Address			
					District	City	Town/Village	House No.